

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p>WPPIL No. 68 of 2022</p> <p><u>Hon'ble S.K. Mishra, ACJ.</u> <u>Hon'ble R.C. Khulbe, J.</u></p> <p>Mr. Abhijay Negi, the learned counsel for the petitioner. Heard. Issue notice. Mr. Pradeep Joshi, the learned Addl. C.S.C. accepts notice on behalf of the State/respondents. He has already served the copy of the brief. Let counter affidavit be filed within four weeks. Matter be listed on 08.06.2022. In the interregnum, we direct that the in pursuance of the proposed road widening from Jogiwala/ Ladpur/ Sahastradhara Crossing/ Krishali Square/pacific golf estate, no trees shall be felled by the respondents. Stay application IA No. 1 of 2022 stands disposed of.</p> <p>(R.C. Khulbe, J.) (S.K. Mishra, ACJ.) 11.05.2022</p> <p>PV</p>

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